

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ
ORDER OF THE HEARING ON 24th APRIL, 2024, 10:30 A.M.

CP (CAA) No. 1/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Mayfair Hotels & Resorts Ltd.
Under Section	230-232

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Gopinath Nayak, CS.

For Respondent (s) :

ORDER

Ld. Authorised Representative, CS, Mr. Gopinath Nayak, appearing for the Petitioner. There is no representation for the respondent. Ld. Authorised representative submitted that he received the intimation from the RD raising certain queries. He sought time to respond the queries of RD, a week time granted. List the matter on 01.05.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)